

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) On 14.11.2014, the Solicitor General of India has submitted before the Hon'ble Supreme Court of India in the Writ Petition No. 513 of 2013 titled Shri Gurudas Dasgupta and another *versus* Union of India and others that the Ministry of Petroleum and Natural Gas has published a New Domestic Pricing Guidelines, 2014. Hon'ble Supreme Court has permitted to place these guidelines on record within four weeks.

Decrease in net profit of Oil India Limited

2002. SHRI T. RATHINAVEL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that the sliding of crude puts squeeze on the bottom-line of domestic oil producers and refineries in the second quarter;

(b) whether it is also a fact that the Oil India Limited saw its net profit slide 33 per cent in September quarter due to declining realization on each barrel which was amplified by a drop in output;

(c) whether it is also a fact that the net profit of Oil India Limited dropped to ₹608.3 crores from ₹903.7 crores in the previous corresponding period; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) Yes Sir.

(b) to (d) As a result of reduction in the net crude oil price realization, the net profit of Oil India Limited (OIL) has decreased by 33% to ₹608.33 crore in 2nd quarter of 2014-15 from ₹903.64 crore in 2nd quarter of 2013-14.

5 Kg. cylinders for subsidized cooking gas

2003. SHRI T. RATHINAVEL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that Government is considering to make the subsidized cooking gas cylinders affordable through 5 Kg. cylinders;

(b) if so, the details thereof; and

(c) whether it is also fact that once the 5 Kg subsidized LPG gas cylinders becomes operational, Government will remove the subsidy component on the 14.2 Kg. cylinders?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) Public Sector Oil Marketing Companies (OMCs) have reported that they are already marketing subsidized 5 Kg. cylinders upto 34 cylinders in a year per connection. Consumption beyond 34 cylinders in a year is at non-subsidized rate.

(c) Presently, there is no such proposal under consideration of Government.

Establishment of integrated plant in Madhya Pradesh by SAIL

2004. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of STEEL be pleased to state:

(a) whether the public sector steel company SAIL is considering to establish another integrated steel plant in Madhya Pradesh with an investment of Rupees twenty thousand crore;

(b) if so, the details thereof;

(c) whether the Ministry of Steel has done all the necessary ground work or consultation with the Government of Madhya Pradesh for establishing the steel plant unit or discussed the issue of availability of crude iron ore; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI VISHNU DEO SAI): (a) to (d) SAIL has applied for iron ore Prospecting License (PL) in areas of, District Chhatarpur and Tahsil Sihora of District Jabalpur in Madhya Pradesh. If PL is granted, scientific exploration of the area will be done. Based on the availability of iron ore reserves, SAIL may consider investing in setting up of a steel plant, suitably.

Growth in steel sector

2005. SHRI BALWINDER SINGH BHUNDER: Will the Minister of STEEL be pleased to state:

(a) the percentage of growth in the steel sector in last three years;

(b) the actual production of steel in the last three years, sector-wise *i.e.* public, private and joint ventures sector;

(c) the import of steel during the three years; and

(d) the efforts being made to increase the production of steel in the country?